

Government of Jammu and Kashmir  
Department of Law, Justice and PA  
Civil Secretariat, Jammu.

Notification  
Jammu, the 16<sup>th</sup> of November, 2019.

S.O. 11 .- Whereas, Dr. Nirmal Singh was appointed as Speaker of the Legislative Assembly of the erstwhile State of Jammu and Kashmir under Section 57 of the Constitution of Jammu and Kashmir. After dissolution of the Legislative Assembly, Dr. Nirmal Singh continued as Speaker in terms of Section 58 of the Constitution of Jammu and Kashmir; and

Whereas, after enactment of the Jammu and Kashmir Reorganization Act, 2019 with effect from 31<sup>st</sup> day of October, 2019, the appointment of Speaker of the Legislative Assembly and all other matters related to the Legislative Assembly of the Union Territory of Jammu and Kashmir are governed by sections 17 to 26 of the said Act; and

Whereas, the President of India, while exercising his powers under section 73 of the Jammu and Kashmir Reorganization Act, 2019 has, vide Order made under S O No.3937 dated 31<sup>st</sup> October, 2019 suspended the provisions of sections 17 to 26 of the said Act relating to Legislative Assembly including the appointment of Speaker and his continuation in office; and

Whereas, the matter has been examined in consultation with the Learned Advocate General of the Union Territory of Jammu and Kashmir and the legal position which has emerged is that the Speaker of Legislative Assembly of the erstwhile State of Jammu and Kashmir cannot hold the said office after the reorganization of the State of Jammu and Kashmir into the Union Territory of Jammu and Kashmir and Union Territory of Ladakh with effect from 31.10.2019

Accordingly, Dr. Nirmal Singh, Speaker of the Legislative Assembly of the erstwhile State of Jammu and Kashmir shall be deemed to have ceased to hold the office of Speaker of the erstwhile State of Jammu and Kashmir with effect from 31<sup>st</sup> October, 2019.

By Order of the Lieutenant Governor.

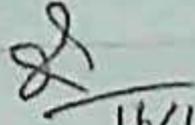
Sd/-  
Secretary to Government  
Dated: 16.11-2019

No: LD(PAB)2019/12

Copy to the:-

1. Advocate General, J&K, Jammu.
2. All Financial Commissioners.
3. Director General of Police, J&K.

4. All Administrative Secretaries to the Government.
5. Chief Electoral Officer, J&K.
6. Divisional Commissioner, Jammu/Kashmir.
7. Director General, IMPARD, J&K.
8. Director, Anti Corruption Bureau, J&K.
9. Chairperson, J&K Special Tribunal.
10. Inspector General of Police, Traffic, J&K.
11. All Heads of Departments.
12. Director, Information, J&K.
13. All Deputy Commissioners.
14. Registrar General, J&K High Court.
15. Secretary, J&K Public Service Commission.
16. Director Estates.
17. Director, Archives, Archaeology and Museums.
18. Executive Director, J&K State Rehabilitation Council.
19. Managing Directors of all Public Sector Undertakings.
20. Secretary, J&K Vigilance Commission.
21. Secretary, J&K State Water Resources Regulatory Authority.
22. Secretary, J&K Legislative Assembly.
23. Secretary, J&K Board of Professional Entrance Examination.
24. Chief Executive Officer, J&K Economic Reconstruction Agency.
25. Member-Secretary, J&K State Legal Service Authority.
26. Secretary, J&K State Social Welfare Board.
27. Secretary, J&K Services Selection Board.
28. Secretary, J&K State Advisory Board for Welfare & Development of other Backward Classes.
29. Secretary, J&K Academy of Art, Culture & Languages.
30. Secretary, J&K Backward Classes Commission, Srinagar.
31. Secretary, J&K State Advisory Board for Pahari Speaking People.
32. Secretary, J&K State Advisory Board for Development of Gujjar & Bakerwal.
33. Secretary, J&K State Advisory Board for Development of Kissan.
34. Controller, Drug & Food Control Organization.
35. Director, Defence Labour Procurement.
36. General Manager, Government Press, Jammu/Srinagar.
37. Private Secretary to the Chief Secretary.
38. Private Secretary to Hon'ble Governor.
42. Private Secretary to the Commissioner, Food Safety Organization, J&K.
43. Private Secretary to Secretary to Government, Department of Law, Justice and PA.
44. Stock file/Website

  
 16/11  
**(Khursheed Ahmad Bhat)**  
**Deputy Legal Remembrancer**